

**THE HIGH COURT OF KERALA**

**No. D2-29569/2018**

**KOCHI -682 031**

**DATED -12/04/2018**

**Notification**

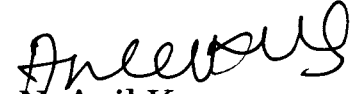
Sub: Designation as Senior Advocate – Candidature of Adv. Sri.  
S.K. Premraj – Cancelled -reg

Ref: Notification No. D2- 29569/2018 dated 11.04.2018

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The name of Sri. S.K. Premraj for designation as Senior Advocate was notified vide notification cited, based on the proposal made by Honourable Mr. Justice B. Sudheendra Kumar. It is now informed that His Lordship has withdrawn the said proposal. In the circumstances, the proposal to include Sri. S.K. Premraj for designation as Senior Advocate stands cancelled.

(By Order)



N. Anil Kumar

Registrar General



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